

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 7
(CAA)-52(PB)/2019

IN THE MATTER OF:

Shakuntlam Softech Pvt. Ltd. and
Shakuntlam Securities Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 09.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

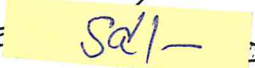
PRESENTS:

For the Petitioner(s):- Ms. Rekha Mittal, CS

ORDER

Arguments heard. Orders reserved.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)